

Participants : [Narendra Shri Ale.](#)

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Title : Shri A. Narendra made a statement in explanation of his resignation from the office of Minister of State in the Ministry of Rural Development.

MR. SPEAKER: Nothing would go on record except the statement of Shri Narendra.

*(Interruptions) **

MR. SPEAKER: You have to read it. You cannot go beyond this.

... (Interruptions)

श्री ए. नरेन्द्र (मेडक) : अध्यक्ष महोदय, मैं धन्यवाद देना चाहता हूँ।...(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, only the statement is to be read.

MR. SPEAKER: Yes. That is what I am saying. You have to read only the statement.

... (Interruptions)

अध्यक्ष महोदय : आप धन्यवाद छोड़िए, आपने जो दिया है, उसे पढ़िए।

... (व्यवधान)

श्री ए. नरेन्द्र : मैंने जो दिया है, वही पढ़ूंगा, लेकिन मैं पहले धन्यवाद देना चाहता हूँ।...(व्यवधान)

MR. SPEAKER: You are not allowed. Otherwise, according to the rules, I will have to delete it.

... (Interruptions)

* Not Recorded.

अध्यक्ष महोदय : हमने धन्यवाद ले लिया।

श्री ए. नरेन्द्र : जिन्होंने हमारा साथ दिया, उनको मैं धन्यवाद देना चाहता हूँ।...(व्यवधान)

अध्यक्ष महोदय : यहां आपके बहुत कीमती साथी बैठे हैं।

...(ब्यवधान)

श्री ए. नरेन्द्र : अध्यक्ष महोदय, मैं सभी माननीय सदस्यों को अपनी ओर से धन्यवाद देते हुए आपके सामने स्टेटमेंट रख रहा हूँ। आपने मुझे बोलने के लिए एलाऊ किया, इसलिए मैं आपको धन्यवाद देते हुए अपनी स्टेटमेंट पढ़ रहा हूँ।...(ब्यवधान)

अध्यक्ष महोदय : मुझे खुशी है कि उन्होंने फास्ट ब्रेक किया है।

SHRI A. NARENDRA: Sir, Sri K. Chandra Sekhar Rao, the Union Minister of Labour and Employment and myself representing the Telangana Rashtra Samithi (TRS) have resigned from the Union Council of Ministers. This unfortunate decision reflects the frustration and agony of the people of Telangana who once again feel let down and betrayed *vis-à-vis* the formation of Telangana State.

As you are kindly aware, the Telangana Rashtra Samithi (TRS) agreed to join the UPA Government with a categorical assurance that the Telangana State would be formed after arriving at a consensus on the proposal[r9].

It was incorporated in the Common Minimum Programme of the UPA, spelt out in the President's Address to the first Joint Session of Parliament and reiterated by hon. Prime Minister, Dr. Manmohan Singh at his first official and public Press Conference as the Prime Minister of India.

Subsequently, a sub-Committee was constituted by the UPA to consult all political parties in the country in order to ascertain their views on the proposal. There has never been any such precedent of arriving at consensus, when more than a dozen States were formed after 1956, yet we agreed to it with the assurance that it was only a formality and the entire process would be completed in just two weeks time. This timeframe was subsequently extended to four weeks and finally stretched to eight weeks. It is now more than 80 weeks since this promise was made.

Meanwhile, the exercise undertaken by the UPA sub-Committee to elicit the opinion of various political parties is practically over and the support extended by them for the formation of Telangana State is overwhelming. We have already waited for more than two years and the inordinate delay in taking a decision to form the State of Telangana is not understandable and is also intriguing.

At this stage an impression is sought to be created that consensus on the formation of Telangana State among different political parties, having representation in the Parliament, is yet to be arrived at. The fact is that a clear consensus on this score has already been achieved.

The other day, when a meeting of the leaders of the UPA constituents was convened all of them barring the Congress Party had vociferously supported the proposal... (*Interruptions*)

MR. SPEAKER: Nothing, except the speech of Shri Narendra, will go on record.

(*Interruptions*) *

SHRI A. NARENDRA : Further, six of the eleven parties supporting the Government from outside have also extended their categorical support in the matter.

An impression is also being created that the Left Front is totally opposed to the formation of Telengana State, which is a distortion of facts. The Forward Block is supporting the proposal unambiguously. The CPI(M) made it clear that it will not stand in the way if the Congress and the BJP support this move... *(Interruptions)*

MR. SPEAKER: Please do not travel beyond the note.

* Not Recorded.

SHRI A. NARENDRA : In addition, the BJP and a large number of NDA components also expressed their categorical support for the formation of the Telengana State. It may not be out of place to mention that all former Prime Ministers of India, either individually or on behalf of their parties to which they belonged, have supported the move without any reservations... *(Interruptions)*

MR. SPEAKER: This is not according to the rule. I cannot permit violation of any rule.

SHRI A. NARENDRA : Sir, what is the rule[[snb10](#)]?

MR. SPEAKER: The rule is that you should read the approved text. Are you reading the approved text?

SHRI A. NARENDRA: I am not violating the rule.

MR. SPEAKER: You have been violating the rule so long as you have been proceeding beyond the approved text. Do not go beyond the approved text.

... *(Interruptions)*

MR. SPEAKER: This is not fair. You ignore that. Shri Owaisi, this is very unfair. You are such a co-operative member. What has happened to you?

... *(Interruptions)*

MR. SPEAKER: Do not raise slogans.

... *(Interruptions)*

MR. SPEAKER: Omit everything which is not there in the approved text.

(Interruptions) *

SHRI A. NARENDRA : With this background, the situation is ripe and conducive for the formation of Telangana State. There is no reason whatsoever to further delay it. Yet, some hints are being thrown at for deferring the creation of a

* Not Recorded.

separate State if not shelving the proposal altogether. An impression is being created that an all round and rapid development of Telangana is taking place under the present State Government, and that the demand for separate State is receding very fast. It is an utter falsehood to say the least.

MR. SPEAKER: Again you are reading something which is not approved. No. I am not allowing it. Everything will be deleted.

*(Interruptions) **

SHRI A. NARENDRA: As we have been maintaining, there cannot be any solution to the problems faced by the people of Telangana within the integrated State of Andhra Pradesh. We forged an alliance with the Congress Party and joined the UPA Government with the hope, confidence and a categorical assurance that the Telangana State would be formed as a part of the Common Minimum Programme.

MR. SPEAKER: Everybody is violating rules. यह तो मजाक हो गया है। It has become a fundamental right to violate rules.

... (Interruptions)

SHRI A. NARENDRA : But to our utter dismay and to the surprise of the people of Telangana, it is not happening and is not likely to happen in the near future. Consequently, the people of Telangana have lost faith in the present set-up. Various sections of the people – teachers, Government employees, students, farmers, workers, journalists, lawyers, doctors, artists and artisans – are mobilizing themselves for going back to the agitation mode on this score.

In this scenario, the TRS cannot remain a passive spectator leaving three and a half crore people of Telangana in a state of continued exploitation and consequent frustration mounting day by day. We have, therefore, decided to go back to the people of Telangana to be with them in their heroic struggle for

* Not Recorded.

achieving statehood for Telangana. We shall continue the fight till we reach our long cherished goal of getting the Telangana State whatever sacrifices needed to be made in the process. *Jai Telangana...*

(Interruptions) हम यहां से आश्वासन प्राप्त करके जाएंगे और संघर्ष करेंगे...*(व्यवधान)*

MR. SPEAKER: Nothing more will be recorded.

(Interruptions) ... (Not recorded)

MR. SPEAKER: Now we will take up Special Mentions. Shri A. Rajagopal.

... (Interruptions)

SHRI SARVEY SATYANARAYANA (SIDDIPET): Sir, I have also given notice. ... *(Interruptions)*

MR. SPEAKER: Not a word will be recorded. I have called Shri Rajagopal now.

*(Interruptions) **

MR. SPEAKER: Rules do not permit. No. Sorry.

... (Interruptions)

* Not Recorded.